DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Friday, 20th August, 2010/29 Shravan, 1932 (Saka) 2.00 PM

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
- 2. Special Mention (Rule 280): Following Members to raise matters under Rule 280:
 - 1. Shri Sri Krishan Tyagi
 - 2. Shri Mohan Singh Bisht 3. Shri Pradyumn Rajput
 - 4. Shri Jai Bhagwan Aggarwal

 - 5. Shri Sat Prakash Rana
- 6. Shri Veer Singh Dhingan
- 7. Shri Arvinder Singh
- 8. Shri S.P.Ratawal
- 9. Shri Karan Singh Tanwar
- 10. Shri Balram Tanwar

3. **Private Members Resolutions:**

1. Shri Sahab Singh Chauhan to move the following resolution:

"This House resolves that the Unauthorized colonies be regularized without delay and all required basic amenities be provided in these colonies to provide relief to 40 lac inhabitants from substandard life".

2. Shri O.P.Babber to move the following resolution:

"This House resolves that MCD should grant lease hold/free hold documents to the Metro-work affected persons who were rehabilitated/allotted shops in Metro Bazar, Tilak Nagar & other places by MCD".

Delhi 20th August, 2010

P.N.Mishra Secretary